

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 308 OF 2018

Dated: 4th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Parampujya Solar Energy Pvt. Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Mr. Apoorv Kurup
Mr. A. C. Boxipatra
Ms. Nidhi Mital for R-2

ORDER

Admit.

Learned counsel for Respondents seek four weeks' time to file reply. Time is granted. They may file replies on or before 2-1-2019 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 23-1-2019 with advance copy to the other side.

List the matter on **27-2-2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**